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C. A. T. Bench, JAIPUR

Date of Order	Orders
15-10-97 <i>Recd. Sh. Ammal</i> <i>21-10-97</i> <i>and</i> <i>21-10-97</i> <i>Recd. E. Adv. 21-10-97</i>	CA NO. 432/97 with MA NO. 300/97 Mr. K.L. Thawani, Counsel for the applicant- Mr. S.S. Hasam, Counsel for respondents nos. 1, 2 & 3 IRespondent No. 4 present in person. The learned counsel for the applicant seeks permission to withdraw the OA with liberty to file a fresh application. permission as prayed for is granted. The OA is dismissed as having been withdrawn. Since the OA has been dismissed as withdrawn, the MA is also dismissed. It stands disposed of. (RATTAN P. WASH) (O. P. SHARMA) Judicial Member Administrative Member